3. The States of Mysore and Jammu and Kashmir have not yet adopted the Coce.

Written Answers

## DETENTION OF STUDENTS IN HIGHER SECONDARY SCHOOLS

\*616. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state whether it is a fact that the principals of the Higher Secondary Schools in Delhi have been empowered by Government to detarn some percentage of the weak students of their schools from appearing in the examination conducted by the Central Beard of Secondary Education?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): Yes, Sir. Up to 10% of the students in the final class, but the Heads of the Government and aided Higher Secondary Schools have been advised by Delhi Administration not to detain students this year unless the parents agree to the detention in writing.

## फार्मी तथा रजिस्टरों का अनुवाद

\*617. श्री लक्ष्मी नारायण दास: वया गृह कार्य मंत्री यह बताने की कृपा करेंगे कि सभी मन्त्रालयों में सरकारी फ़ार्मों तथा रिजस्टरों का हिन्दी अनुवाद पूरा करने के लिए क्या कोई तारीख़ निश्चित की गई है?

TRANSIATION OF FORMS AND REGISTERS

\*617. SHRI L. N. DAS: Will the Minister of HOME AFFAIRS be pleased to state whether any date has been fixed for completing the translation of Government Forms and Registers into Hindi in all the Ministries?

गृह-कार्य मंत्रालय में उपमंत्री (श्री लितत नारायण मिश्र): नियमाविलयों, नियम-पुरूतकों (जिनमें फार्म भी शामिल है) और कियाविधि सम्बन्धी दूसरे माहित्य का अनु-वाद पूरा करने की तारीख 1 अप्रैल, 1963 निश्चित को गई थीं, परन्तु प्राप्त अनुभव के आधार पर इसे दोहराया तथा इसमें फेरबदल किया जा सकता था।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): The target date for completing the translation of rules, manuals (which include forms) and other procedural literature was laid down as 1st April, 1963, subject to adjustment and revision as necessary in the light of experience.]

VOLUNTLER FORCE FOR MAINTAINING LAW
AND ORDER

- \*623. DR. TARA CHAND: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have organised any volunteer corps to assist the authorities in the maintenance of law and order and communal peace in the country; and
- (b) if so, what are the organisational details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) Yes, Sir.

(b) The Home Guards Organisation and the Village Volunteer Force are meant inter alia to be of assistance in the maintenance of law and order, local defence and educational activities connected with defence effort. Director General, Civil Defence in the Ministry of Home Affairs coordinates the work relating to Home Guards in the States. At the State level, a Commandant General is in-charge of the organisation. The Village Volunteer Force is to be organised and guided by the Village Panchayats

POLICI INVESTIGATION ON INTERNATIONAL PLANE AT SANTA CRUZ

\*626. SHRI S. C. DEB: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an Air-India plane on the point of take-off from Santa Cruz airport,